NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO.265/Chd/Pb/2017 a/w Caveat No.07/2017

In the matter of:	
Mr.Kamaljit Singh Toor	Petitioner
Versus	
Teg Bahadur Hire Purchase Pvt.Ltd. & Ors.	Respondents
Present: None	
The Hon'ble Member (Judicial) is on o	official tour, hence the
matter is adjourned to 16.02.2018.	
	Sd/-
November 22, 2017	Court Officer